

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3735**  
TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2022

**NCC AIR STRIP AT VANDIPERIYAR**

3735. ADV. DEAN KURIAKOSE:

Will the Minister of Defence be pleased to state:

- (a) whether the completion of the NCC Air Strip at Vandiperiyar in Idukki Parliamentary Constituency has been delayed;
- (b) if so, the details thereof and the response thereof;
- (c) the steps taken by the Government to complete the said project in a speedy manner;
- (d) whether the Government has received any objection from the concerned forest department against the project; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (e): The completion of the NCC Air Strip at Vandiperiyar in Idukki Parliamentary Constituency got delayed due to the following reasons:

- (i) Terrain constraints.
- (ii) Objections raised by Forest Department in November, 2021 that the land of the project belongs to Forest Department.

However, because of concerted efforts made by NCC Directorate and State Government of Kerala, clearance was given by Forest Department on 15<sup>th</sup> March, 2022; and the construction work has resumed.

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